

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3295

ANSWERED ON:15.04.2010

ALLOTMENT OF LPG AGENCIES/PETROL PUMPS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a): whether petrol pumps and gas agencies are allotted under reserved quota also;

(b): if so, the number of petrol pumps and gas agencies allotted under the said quota alongwith the category of persons to whom such allotment has been made during the last three years, state-wise;

(c): whether the said petrol pumps and gas agencies have been sold/ leased out by the allottee to others; and;

(d): if so, the action taken by the Government against such allottees?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): As per the extant guidelines, the percentage of reservation to different categories in allotment of dealerships/ distributorships are as follows:

Scheduled Castes / Scheduled Tribes (SC/ST) 25%

Defence Category (DC) 8%

Paramilitary/ Police/ Government Personnel (PMP) 8%

Physically Handicapped Persons (PH) 5%

Freedom Fighters (FF) 2%

Outstanding Sports Persons (OSP) 2%

Open (OP) 50%

33% of the dealerships/distributorships in all categories mentioned above will be reserved for women belonging to that category.

During the last three years, public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have allotted 7721 retail outlets (ROs) and 660 LPG distributorships under various categories. State-wise details are available with Director(Marketing) of OMCs.

(c) & (d): OMCs have reported 113 established cases of benami ROs and 4 established cases of benami LPG distributorships during this period and all these have been terminated by OMCs.